

Endorsement on A1- 2875/2021 Dated 09.03.2021 of District Court , Kozhikode.

Copy communicated to the under mentioned Judicial Officers for information and necessary action . They are requested to obtain and forward applications, if any, from willing and eligible candidates from working under their control **on or before 18 . 03. 2021.**

(By Order)

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To

1. The Addl. District & Sessions Judge-III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children, Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode/ Vadakara.
7. The Judge, Family Court, Kozhikode/ Vadakara.
8. The Chairman, Waqf Tribunal, Kozhikode.
9. The Special Judge, Fast Track Special Court, Kozhikode/ Koyilandy
10. The Principal Sub Judge, Kozhikode.
11. The Sub Judge, Vatakara / Koyilandy.
12. The Principal Munsiff - I / II, Kozhikode.
13. The Munsiff, Koyilandy/ Vadakara/ Nadapuram.
14. The Munsiff-Magistrate, Perambra/ Payyoli/ Thamarassery
15. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent II/ III / DSA, District Court, Kozhikode.



BY E-MAIL ONLY

THE HIGH COURT OF KERALA

Ernakulam-682031
Email: d1section.hc-ker@gov.in
Phone: 0484-2562985
Fax: 0484 2562451
Dated :08.03.2021

No.DI-8/ 15791/2021

OFFICIAL MEMORANDUM

Sub:- Recruitment to the post of Additional Registrar (Computer) in the Registry of Supreme Court of India- reg.

Ref:- Advertisement No.F.6/2021-SCA (RC) dated 23.02.2021 issued by the Supreme Court of India

In forwarding herewith a copy of the Advertisement referred above, the Principal District Judges in the State are instructed to take necessary steps for circulating the same among the staff members of the courts under their control.

Encl: as above

(By Order)

**C. James
Assistant Registrar**

*Circularly
Published in
2/9/13/21
To*

All the Principal District Judges in the State.

SUPREME COURT OF INDIA

No. F.6/2020-SCA (RC)
New Delhi, dated 2nd February, 2021

ADVERTISEMENT

Applications in the prescribed format are invited from Indian Citizen who fulfil the following qualifications, experience and other eligibility condition as on 01.01.2021 for filling up one post of Additional Registrar (Computer) on regular basis which is placed in the Level 14 of Pay Matrix.

Essential Qualifications and experience and other eligibility:-

Qualification	Experience
<p>Master's or Bachelor's degree in Computer or IT</p> <p style="text-align: center;">or</p> <p>B.Tech in Computer from a recognized University or equivalent</p>	<p>Minimum 10 years' experience under the Central/State Govt./Universities/ recognized research Institutes or any High Court.</p> <p>Experience of working in Linux/unix/Windows Administration with expertise in Web Server, DHCP, DNS Configuration</p> <p>Experience of working in client-server and web-based technologies, LAN/WAN Network Administration (CCNA, CCNP Certification preferred).</p> <p>Experience in Development in C++, Java, Python, PHP, My SQL, database administration, postgres SQL, Oracle, System Analysis, and Design. Knowledge of all the stage PLC for Software development and open source technology.</p>

Age Requirement:-

The candidates should not be below 40 years and above 50 years.

General Information:-

The candidates will first be subjected to a Computer Test confined to prescribed experience and candidates who qualify the said Test will have to appear and qualify in the Interview. Qualifying of examination and interview shall not confer upon the candidate any right to claim appointment and the Registry reserves the right to conduct final selection for the said post in any manner deemed appropriate, subject to approval of the Competent Authority.

SUBMISSION OF APPLICATION:

Eligible candidates are required to fill the application form (as per attached format). The application, in a sealed cover (A4 size envelope) indicating “**Application for the Post of Additional Registrar (Computer)**” thereon and addressed to the Branch Officer (Recruitment Cell), Supreme Court of India, Tilak Marg, New Delhi-110001, may be sent so as to reach within 30 days from the date of publication of the advertisement. Applications not conforming to the prescribed format or received after due date will not be entertained. Candidates who fulfil the prescribed qualifications, experience and age requirement as on 01.01.2021 should apply giving full particulars as per the proforma enclosed, supported by copies of all the relevant certificates and documents and a passport size photograph affixed on the application form all duly self-attested. Candidates who are already working in Government Service should send their applications either through proper channel or attach “No-Objection” Certificate from their present employer. Candidates who do not fulfil the prescribed qualifications and other eligibility conditions need not apply.

Closing Date for receipt of applications:

The last date for receipt of application will be 30 days from the date of publication of advertisement (i.e. 20.3.2021)

General Instructions

1. The candidates applying for the post Additional Registrar (Computer) should ensure that they fulfil the prescribed eligibility conditions for the said post. Their admission at Computer Test and the Interview for which they are admitted will be purely provisional subject to their satisfying the prescribed eligibility conditions by way of furnishing documentary proof in support thereof. The verification of documents will be done before the Interview. If on verification at any time before or after the said test/interview, it is found that the candidate does not fulfil any of the eligibility conditions, his/her candidature for the post shall stand cancelled without any notice or further reference.
2. Candidates are advised to visit Website of Supreme Court of India for updated information regarding the post Additional Registrar (Computer) at regular intervals.
3. In case candidate submits more than one application form for the post, he/she must note that the application last submitted will only be entertained by the Registry. No correspondence requesting to accept previous application(s) will be entertained by the Registry.
4. No request for change in category filled in application form will be entertained.
5. Experience Certificate of the candidate must specify exact designation, pay scale and period of employment indicating date (from-to) and duration with the concerned organization, failing which the candidature is liable to be rejected. Offer letter/Appointment Letter/Pay slip in support of experience will not be entertained.

6. APPLICATIONS WHICH DO NOT COMPLY WITH THE INSTRUCTIONS SHALL BE SUMMARILY REJECTED.
7. No TA/DA will be payable to the candidates for appearing in the prescribed tests and interview.
8. Selected candidates will be appointed on probation for a period of two years in the first instance. The Registry reserves the right to cancel/restrict/enlarge/modify/alter the recruitment process, if needed, without issuing any notice.
9. In case of any dispute, legal jurisdiction will be Delhi.

(R.M. Dash)
Branch Officer (Recruitment)

SUPREME COURT OF INDIA
APPLICATION FOR THE POST OF
ADDITIONAL REGISTRAR (COMPUTER)

Affix herewith
your latest passport
size photograph
duly self attested

- 1. Name of the applicant : _____
- 2. Father's Name : _____
- 3. Date of Birth : _____
- 4. Age as on 01.01.2021 : _____ Years _____ Months _____ Days
- 5. Category : _____
- 6. Permanent Address : _____

- 7. Correspondence Address: _____

- 8. Phone/Mobile No. : _____
- 9. E-mail address : _____
- 10. Educational Qualifications

S.No.	Examination	College/University	Year of passing

259
27/2

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11. Details of Experience (in chronological order)

S. No	Name & address of the employer	Post held	Period				Job description in brief	Pay Matrix /salary drawn
			From	To	Total			
					Years	Months		

12. Are you employed in Govt./Semi-govt./PSU/ Nationalised Bank etc.
YES/NO

13. Criminal History, if any.....

14. Certified that the information furnished above is true to the best of my knowledge & belief. If at any stage, any information is found to be false or incorrect my application will be liable to be rejected.

Date :

Signature of candidate